

ITEM NO.207.1

COURT NO.6

SECTION III-A

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDING OF

SPECIAL LEAVE PETITION (CIVIL) NO. 33455/2014

M/S GALAXY PAPERS (PVT.) LTD.

APPELLANT(S)

VERSUS

STATE OF U.P & ORS.

RESPONDENT(S)

Date : 22-08-2026

PRESENT: MEMBERS OF THE LOK ADALAT

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE MANMOHAN
MS. KAVEETA WADIA, SENIOR ADVOCATE
MR. VAIBHAV MISHRA, ADVOCATE-ON-RECORD

For Appellant(s) : Mr. Rohit Amit Sthalekar, Adv.
Mr. Siddhant Singh, Adv.
Ms. Rashmi Singh, AoR
Ms. Anushri Singh, Adv.

For Respondent(s) :Mrs. Rachna Gupta, AoR

Mr. Pradeep Misra, AoR
Mr. Daleep Dhyani, Adv.
Mr. Anupam Misra, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

A W A R D

Learned counsel for the petitioner wants to withdraw
the present petition in view of the settlement arrived in

the Pre-Special Lok Adalat Conciliation meeting held before the District Legal Services Authority, Muzaffarnagar, Uttar Pradesh.

2. Accordingly, the Special Leave Petition stands disposed of as withdrawn in terms of the settlement.

3. Court fee be refunded as per Rules.

.....
[VAIBHAV MISHRA]
ADVOCATE-ON-RECORD

.....
[KAVEETA WADIA]
SENIOR ADVOCATE

.....J.
[MANMOHAN]

.....J.
[AHSANUDDIN AMANULLAH]